

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 175 OF 2016

Dated: 15th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

**M/s Vedanta Ltd. ... Appellant(s)
Vs.
Odisha Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Mridul Chakravarty
Mr. Chetan Garg

Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. R.K. Mehta
Ms. Himanshi Andley for R-2

Mr. Shikhar Saha for R-6

ORDER

List the matter for hearing on **11.02.2020.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/pk